

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH  
(through web-based video conferencing platform)**

**Item No. 10  
IA (CA) No. 72/JPR/2023  
CP No. 17/241-242/JPR/2022  
Under Section 241-242 of  
Companies Act, 2013**

**In the matter of:**

**Kailash Chand Khandelwal & Ors.**

**...Petitioners**

**Versus**

**Kamal Irrigation Accessories Pvt. Ltd. & Ors.**

**...Respondents**

**Coram: HON'BLE MR. H.V. SUBBA RAO, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Petitioner : Prateek Kedawat, Adv.  
For the Respondent : Naresh Kumar Sejvani, Adv.

**ORDER**

**IA (CA) No. 72/JPR/2023**

Heard Mr. Prateek Kedawat, Adv. appearing on behalf of the Applicant. Mr. Naresh Kumar Sejvani, Adv. appearing on behalf of the Respondent sought time to file reply. Reply, if any, may be filed within two weeks with an advance copy to the opposite counsel. List the matter on 04.07.2024.

*-Sd-*  
(Rajeev Mehrotra)  
Technical Member

*-Sd-*  
(H.V. Subba Rao)  
Judicial Member

April 25, 2024